

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(22)

C.P No. 29/(MAH)/2017
M.A. No.405/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Ultra Drytech Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	PRAVIN R. NARANDAR	AR	
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ORDER

MA 405/2017 in CP No.29/ I&BP/NCLT/MB/MAH/2017

First Call : Pass Over

Second Call: For the Resolution professional has filed application No.677A/2017 for liquidation of the company basing on the resolution passed by the Committee of Creditors on 4.12.2017, Application No.405/2017 for extension of CIRP period pending before this Bench being infructuous, the same is hereby dismissed as infructuous.

Application No.677A/2017 for initiation of liquidation process is heard and posted for orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)